

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 124 of 2015**

**Dated : 3<sup>rd</sup> March, 2016**

**In the matter of:**

<b>Association of Steel Rolling Mills &amp; Furnaces &amp; Anr.</b>	<b>.... Appellant(s)</b>
<b>Versus</b>	
<b>Uttar Pradesh Electricity Regulatory Commission &amp; Ors.</b>	<b>.... Respondent(s)</b>

**ORDER**

The Bench has not assembled. As agreed by the parties, list the matter on **27.04.2016.**

**COURT MASTER**